

24.4.2000

HON.MR.S.K.I.NAQVI, MEMBER (J)

HON.MR.S.BISWAS, MEMBER (A)

No representation..

The applicant has come up seeking the relief for a direction to the respondents 2 and 3 to promote the applicant after every 10 years from the date of appointment as per rules and regulations and also for payment of arrears of the wageds for the period from 28.6.91 to 30.11.98 and also a sum of Rs.10,000/- as costs. At admission stage no one represents the applicant and the same was the position on the preceding date i.e.31.3.2000. It appears that the applicant is no more interested . Therefore the OA is dismissed in default accordingly.

S.12
MEMBER (A)

SW
MEMBER (J)

Uv/